

DIVISION BENCH

O-117

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1586(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th February, 2021, 10:30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | SITAL KUMAR PODDAR & ORS. Vs. A. K. HIRISE PRIVATE LIMITED. | | |
| Under Section | IBC under Sec 7 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

Counsel / Authorised Representative appeared through video conference:

1. Mr. Ratul Das, Advocate] For the Financial Creditor
1. Mr. Tanoy Chakraborty, Advocate] For the Corporate Debtor
2. Mr. Siddharth Shroff, Advocate]

ORDER

1. Ld. Counsel on both sides is present.
2. Pleadings are complete.
3. List this matter for disposal on 12/04/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**